

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 2964
TO BE ANSWERED ON 2ND DECEMBER, 2016**

CORD BLOOD BANKS

2964. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state :

- (a) whether the Government has issued any guidelines with regard to stem cell banking in the country and if so, the details thereof;
- (b) the number of cord blood banks in the country along with number of people availing the facility, State/UT-wise and location-wise;
- (c) whether the Government has received a number of complaints regarding any cord blood banks; and
- (d) if so, the details thereof along with action taken by the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): As informed by Central Drugs Standard Control Organization, Directorate General of Health Services, no guidelines with regard to stem cell banking are issued. However, requirements for collection, processing, testing, storage, banking and release of Umbilical cord blood derived Stem Cells is prescribed in Schedule F Part XII-D of Drugs and Cosmetics Rules, 1945.

(b): A total of 19 cord blood banks are licensed in the country. State-wise list is placed at Annexure- A.

Source: CDSCO

(c) & (d): Indicative statement of complaints regarding any cord blood banks as information provided by the State Drug Control is at Annexure-B.

Source: CDSCO

Number of Licensed Umbilical Cord Blood Banks in India and people availing the facility:

S. No.	State	Number of Cord Blood Banks	Number of peoples availing the facility
1	Andhra Pradesh	01	Data awaited
2	M Gujarat	02	Data awaited
3	Haryana	04	Data awaited
4	Karnataka	03	Data awaited
5	Maharashtra	05	Data awaited
6	Tamil Nadu	02	51
7	West Bengal	02	Data awaited
Total			19

Information regarding number of complaints regarding Cord Blood Banks as received from State Licensing Authorities:

S. No.	Name of the State/ UT	Reply submitted
1.	Andhra Pradesh	Data Awaited
2.	Arunachal Pradesh	Data Awaited
3.	Assam	NA
4.	Bihar	Data Awaited
5.	Chhattisgarh	NIL
6.	NCT of Delhi	Data Awaited
7.	Goa	NIL
8.	Gujarat	Data Awaited
9.	Haryana	NIL
10.	Himachal Pradesh	Data Awaited
11	Jammu & Kashmir	Data Awaited
12.	Jharkhand	Nil
13.	Karnataka	Data Awaited
14.	Kerala	NA
15	Lakshadweep	Data Awaited
16.	Madhya Pradesh	NA
17	Maharashtra	Data Awaited
18	Manipur	Data Awaited
19	Meghalaya	Data Awaited
20	Mizoram	NIL
21	Nagaland	NIL
22	Odisha	NIL
23	Punjab	NIL
24	Rajasthan	Data Awaited
25	Sikkim	NA
26	Tamil Nadu	Nil
27	Telangana	Data Awaited
28	Tripura	NA
29	Uttar Pradesh	Data Awaited
30	Uttarakhand	NIL
31	West Bengal	Data Awaited
32	UT of And. & Nicobar	Data Awaited
33	UT of Chandigarh	Data Awaited
34	UT of Dadra & N Haveli	Data Awaited
35	UT of Daman & Diu	Data Awaited
36	Puducherry	NIL